

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Custom Appeal No. 10693 of 2024 - DB

(Arising out of Order in Original JAM-CUSTM-PRV-COM-006-24-25 dated 04/10/2024 passed by the Commissioner of Customs (Preventive), Jamnagar)

SHRI SARWAN KUMAR SARAF

.....Appellant

Proprietor of M/s. Saraf Sales Corporation,
Broker of M/s. Match Graphics Pvt. Ltd.
101, Panchwati Corporative Society,
Hanuman Road, Ville Parle East,
Mumbai- 400 063

VERSUS

Commissioner of CUSTOMS –

Customs (P) Jamnagar

.....Respondent

Seema Shulk Bhavan, Rajkot- Jamnagar Highway,
Near Victoria Bridge, Jamnagar-361001

APPEARANCE:

Shri Manish Jain, Advocate appeared for the Appellant
Shri Girish Nair, Assistant Commissioner (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 13.11.2024
DATE OF DECISION: 19.11.2024

The appeal is disposed of. For order, see order of date in Custom Appeal No.10682 of 2024-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**